### THE HIGH COURT OF MANIPUR AT IMPHAL

# NOTIFICATION Imphal the 4<sup>th</sup> July, 2017

No. HCM/A-49/92-A&E IV(Pt.2) The eligible applicants for recruitment to the post Stenographer Grade-I/PS and Stenographer Grade-II whose names with respective Roll numbers shown against their names in the lists annexed herewith as Annexure – I and Annexure-II respectively are hereby informed to download their Admit Card(s) by using their Roll Number-Date of Birth from the link

- 1 For Stenographer Grade-I/PS "Download Admit Card for Steno-I"
- 2 For Stenographer Grade-II "Download Admit Card for Steno-II" given in the Official website <a href="http://hcmimphal.nic.in">http://hcmimphal.nic.in</a> of this Registry.

Further, they are also informed to read and strictly follow the instructions annexed herewith as Annexure-III; during the examination.

Sd/-(N. ROJIT SINGH) REGISTRAR (ADMN.) HIGH COURT OF MANIPUR

Endt. No. HCM/A-49/92-A&E IV(Pt.2)/6 4 802-86 Imphal the 4th July, 2017

### Copy to :-

- 1. The Joint Registrar (Judl.)/CPC, High Court of Manipur
  - He is requested to upload the above notification and Admit cards of the candidates in the Official Website of this Registry.
- 2. The Private Secretary to Hon'ble the Acting Chief Justice.
- 3. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
- 4. P.S. to Registrar General, High Court of Manipur.
- 5. Notice Board/Guard File/Concerned File.

REGISTRAR (ADMN.) HIGH COURT OF MANIPUR

# LIST OF APPLICANTS ELIGIBLE FOR STENOGRAPHER GRADE – I PRELIMINARY EXAMINATION, 2017

Name	Roll No.
Kh. Joshua Maring	STG-I-001
Joseph Lalringum Pulamte	STG-I-002
Loupantabam Khunthoknganba Meitei	STG-I-003
Wangkhem Geetarani Devi	STG-I-004
Longmei Dijilung	STG-I-005
S.Dayaban Singh	STG-I-006
Lamgoulun Gangte	STG-I-007
M.S. Samuel	STG-I-008
Th. Phajabi Devi	STG-I-009
A. Meiteileima	STG-I-010
Vahneihoi Sitlhou	STG-I-011
Romita Ahanthem	STG-I-012
Ningombam Victoria	STG-I-013
Lamminsei Tuboi	STG-I-014
Ningthoujam Surjitkumar Singh	STG-I-015
Saikhom Devilal Singh	STG-I-016
Lhaineichong Haokip	STG-I-017
Punitkumar Maibamcha	STG-I-018
N. Atomphy	STG-I-019
Hitler Khuman	STG-I-020
Shougrakpam Devananda Singh	STG-I-021
	STG-I-022
Kaborambam Sandeep Singh	
Rebecca	STG-I-023
Haobijam Pratima Devi	STG-I-024
Langpoklakpam Winjoy Singh	STG-I-025
Khomdram Boyai Singh	STG-I-026
Abujam Surjit Singh	STG-I-027
Ningthoujam Dharmender Singh	STG-I-028
Gonmei Dingtiplung	STG-I-029
Sorokhaibam Memmi Devi	STG-I-030
Lairenmayum Indrajeet Singh	STG-I-031
Sima Kumari	STG-I-032
Santosh Kumar Yadav	STG-I-033
Niengneikim Guite	STG-I-034
Veronica Hemam	STG-I-035
Gina Shilshi	STG-I-036

Nongmeikapam Binod Kumar Singh	STG-I-037	
Chongnunkim Gangte	STG-I-038	
Nengcha	STG-I-039	
Rohit Puri	STG-I-040	
K. Lianmuanlal	STG-I-041	
Ngainu .	STG-I-042	
Maibam Rameshchandra Singh	STG-I-043	
Soyam Romen Meitei	STG-I-044	
John Telen Kom	STG-I-045	
Pushparani Mayengbam	STG-I-046	
Lucy Gurumayum	STG-I-047	
Waikhom Herojit Singh	STG-I-048	
Loushigam Rajpradip Singh	STG-I-049	
Hidam Kiran Kumar Meitei	STG-I-050	
Ningthoujam Rajeshower Singh	STG-I-051	
Longjam Bidyalakshmi Chanu	STG-I-052	
Khaidem Rajiv Singh	STG-I-053	
Khoisnam Kinison Singh	STG-I-054	
Bright Mangboi Haokip	STG-I-055	
Okram Anilkumar Singh	STG-I-056	
Yumnam Sanjit Singh	STG-I-057	
Yumkhaibam Romendro Singh	S.TG-I-058	
Esther Chingmuankim	STG-I-059	
Dheerendra Kumar Vyas	STG-I-060	
Christina Koijam	STG-I-061	
Hatchingthem Haokip	STG-I-062	
Vung Lam Niang	STG-I-063	
Thangminlen Haokip	STG-I-064	
K. Wungnaowon	STG-I-065	
Ningthoujam Kenedy Singh	STG-I-066	
Nongthombam Joypal Singh	STG-I-067	

## LIST OF APPLICANTS ELIGIBLE FOR STENOGRAPHER GRADE – II PRELIMINARY EXAMINATION, 2017

Name	Roll No.	
Antony Kashung	STG-II-001	
Kh. Joshua Maring	STG-II-002	
Wangkhem Geetarani Devi	STG-II-003	
Longmei Dijilung	STG-II-004	
S.Dayaban Singh	STG-II-005	
Letgoumang Lhanghal	STG-II-006	
Lamgoulun Gangte	STG-II-007	
SP Chingringam Tangkhul	STG-II-008	
Lamminsei Tuboi	STG-II-009	
Joseph Lalringum Pulamte	STG-II-010	
Ningthoujam Surjitkumar Singh	STG-II-011	
Saikhom Devilal Singh	STG-II-012	
Chonlu Mawinu Vaiphei	STG-II-013	
Lhaineichong Haokip	STG-II-014	
I. Bajasuanba	STG-II-015	
N. Atomphy	STG-II-016	
Hitler Khuman	STG-II-017	
Kaborambam Larson	STG-II-018	
Moirangthem Bidyottama Devi	STG-II-019	
Maibam Romila Devi	STG-II-020	
Heikham Sonia Devi	STG-II-021	
Takhelmayum Sangeeta	STG-II-022	
Ningthoujam Benu Devi	STG-II-023	
Nongmeikapam Chanjana Devi	STG-II-024	
Rebecca Simte	STG-II-025	
L. Nengneikim	STG-II-026	
Haobijam Pratima Devi	STG-II-027	
Ngangbam Indira Devi	STG-II-028	
Th.D. Daniel Chiru	STG-II-029	
Khomdram Boyai Singh	STG-II-030	
Gonmei Dingtiplung	STG-II-031	
Langpoklakpam Winjoy Singh	STG-II-032	
Abujam Surjit Singh	STG-II-033	
Thokchom Sanjoy Singh	STG-II-034	
Sorokhaibam Memmi Devi	STG-II-035	
Lairenmayum Indrajeet Singh	STG-II-036	

Gina Shilshi	STG-II-037	
Nongmaithem Roshnibala Devi	hem Roshnibala Devi STG-II-038	
Chongnunkim Gangte	STG-II-039	
K. Lian Muan Lal	STG-II-040	
Ngainu	STG-II-041	
Maibam Rameshchandra Singh	STG-II-042	
Ngamgoulen Khongsai	STG-II-043	
Lhingneineng Amelia Touthang	STG-II-044	
Khuraijam Krishna	STG-II-045	
John Telen Kom	STG-II-046	
Pushparani Mayengbam	STG-II-047	
Lucy Gurumayum	STG-II-048	
Waikhom Herojit Singh	STG-II-049	
Loushingam Rajpradip Singh	STG-II-050	
Hidam Kiran Kumar Meitei	STG-II-051	
Golmei Gaipu	STG-II-052	
Ningthoujam Rajeshower Singh	STG-II-053	
Khaidem Rajiv Singh	STG-II-054	
Thoudam Binita Chanu	STG-II-055	
Khoisnam Kinison Singh	STG-II-056	
Vahneihoi Sitlhou	STG-II-057	
Yumnam Sanjit Singh	STG-II-058	
Yumkhaibam Romendro Singh	STG-II-059	
Rohit Puri	STG-II-060	
Dheerendra Kumar Vyas	STG-II-061	
Vung Lam Niang	STG-II-062	
Thangminlen Haokip	STG-II-063	

### **DETAILS OF THE EXAMINATION AND**

### INSTRUCTIONS TO CANDIDATES

### CENTRE OF EXAM.- HIGH COURT OF MANIPUR

### 1. Schedule of Examination

Date	Shift	Particular/Examination
	09:00 a.m. to 10:30 a.m.	Stenographer Grade-I Preliminary Written Examination
17 <sup>th</sup> July, 2017	10:30 a.m. to 11:00 a.m.	Stenographer Grade-I Preliminary Stenography Test (Transcription without Computer)
	12:30 p.m. to 2:00 p.m.	Stenographer Grade-II Preliminary Writter Examination
02:00 p.m. to 02:30 p.m.	Stenographer Grade-II Preliminary Stenography Test (Transcription without Computer)	
09:00 a.m. to 12:00 Noon 18 <sup>th</sup> July, 2017 01:00 p.m. to 04:00 p.m.	Stenographer Grade-I Preliminary Computer Typing Test	
	Stenographer Grade-II Preliminary Computer Typing Test	

- 2. Candidates will be admitted to the Examination Hall on production of the Admit Card and are advised to be seated in their respective seats 15 minutes before the commencement of the examination. Admission will be refused to a candidate who is more than 15 minutes late. Candidate will not be permitted to leave the Examination Hall till the completion of the Examination.
- 3. Candidates will be allotted seats marked with their Roll Numbers (for Written Examinations).
- 4. The Preliminary Written Examination will be done in OMR (Optical Mark Recognition).
- Candidates are to remain seated after the completion of the Preliminary Written Examination as their completed OMR sheets will collected and Preliminary Stenography Test will be followed immediately just thereafter.
- 6. The Candidate should follow the instructions given in the OMR Sheet/Question Booklet for filling up the OMR Sheet.
- 7. Candidates detected using unfair means or communicating with one another or found in possession of unauthorized books, papers during the Examination shall be liable to be expelled, and their names struck off from the rolls.
- 8. Silence must be observed in the Examination Hall.
- 7. The Candidate must abide by such instructions, which may be given by the Supervisor of the Examination. If the candidate fails to do so or indulges in disorderly or improper conduct, he/she will render himself/herself liable to expulsion from the examination and/or such other punishment as the Registry may deem fit to impose.

NOTE: Mobile Phones, Tabs, voice/video recorders and any communicating electronic gadgets are STRICTLY NOT ALLOWED inside the Examination Premises. Candidates are to make their own arrangement for safety of their electronic gadgets (HIGH COURT SHALL NOT TAKE ANY RESPONSIBILITY IN THIS REGARD). The Decision of the supervisor as to whether the time as indicated above for admission to or leaving the examination hall, is over or not, or expiry of the allotted time, shall be final.